

GOVERNMENT OF INDIA
MINISTRY OF STEEL

LOK SABHA
UNSTARRED QUESTION NO. 1927
FOR ANSWER ON 11.03.2025

STEEL IMPORTS FROM JAPAN

1927. SHRI HIBI EDEN:

Will the Minister of STEEL be pleased to state:

- (a) whether any complaint has been received by the Ministry regarding import of steel consignments from Japan being held up at Indian ports and the action on said complaint;
- (b) whether such curb on imports is resulting in inflated and high prices of steel in the country, if so, the details thereof;
- (c) whether such inflated prices is benefiting certain big steel companies and is acting to the detriment of small manufacturers; and
- (d) the steps taken by the Ministry to resolve the above issues?

ANSWER

THE MINISTER OF STATE IN THE (SHRI BHUPATHIRAJU SRINIVASA VARMA)
MINISTRY OF STEEL

(a) Bureau of Indian Standards (BIS) in consultation with Ministry of Steel has been taking steps to ensure that only quality steel is produced in the country or imported from outside. In this direction, 151 BIS standards have been notified and have been covered by Quality Control Orders (QCOs) by Ministry of Steel to ensure that only quality steel is made available to the end users & the public at large. Any import of steel from outside can be done with a BIS licence. However, some steel grades, which are not yet covered by BIS standards, can be imported with a No Objection Certificate (NOC) from Ministry of Steel. The NOC is being issued in advance based on the intended quantities to be imported for the next six months.

The applications for advance NOC from Japanese exporters are being decided on regular basis as per prescribed norms.

(b)to(d): Steel is a de-regulated sector where prices of steel are determined by market dynamics and fluctuate depending on its availability. The Government acts as a facilitator, by creating a conducive policy environment for the development of steel sector in the country.
